

ORDER SHEET

O.A./MA/BA/CP NO. 232 OF 2005Applicant/s Smt C. Sharma Respds. W R UAdvocate for Applicant/s J.S. Verma Advocate for Respondent/s Ajay Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 1
04/11/09 D.R. (J) List T.A./O.A./R.A./C.O.A. before Hon'ble Bench for Adm. F.O.F.H. on or in a week Commencing w. e. f. 04/01/2010 D.R. (J) 04/12/08 <u>N.O.R</u> ① OA is Not Admitted - issue notice to the Respondents 1 to 3 accept notice Sri Ajay Singh Adv. ② Memo of Appearance filed by Sri Ajay Singh Adv. for Respondent Counsel. ③ Counter Affidavit filed by Sri Ajay Singh Adv. along with Misc 8963/08 (condone the delay) Misc 8964/08 (keep on record) Misc 8965/08 (dismiss the O.A.) ④ Rejoinder Affidavit filed on behalf of Applicant Counsel ⑤ Counter Affidavit filed along with Misc 8966/08 (condone the delay) Misc 8967/08 (accept the Counter) Misc 8968/08 (dismiss the O.A.) Submitted.	04-01-2010 Hon. Mr. D.C. Lakshar (A.M.) List on - 19/3/10 19/03/2010 Hon. Mr. A.K. Gaur, J.M. Even in the revised call, none appeared for the applicant. Sri Ajay Singh, learned counsel for the Respondents submitted that this O.A. is covered by with the Order passed in O.A. 428/06 Sando Singh vs. U.O.T. and O.A. 155/04 Ganga Ram vs. U.O.T. It is seen from the record that on last several occasions learned counsel for the ^{Applicant} Respondents has been absent. O.A. stands dismissed for non prosecution.	12/10 16/10

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23/12/09

Contd. On Sheet No. 16/10